

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-66/2005/727/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To Shri Rafique Ahmed Tapadar,
Additional District & Sessions Judge, Dhubri
cum District and Sessions Judge, i/c, Dhubri.

Dated Guwahati the 6th February, 2020.

Sub: **Vehicle permission.**

Ref:- Your letter No.DJ.VII-12/2012/523/E dated the 5th February, 2020

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to take your officially allotted vehicle to Guwahati at your own cost, along with station leave permission, w.e.f. evening of 08.02.2020 till your arrival. The senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-66/2005/728/A, dated 6.2.2020

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Ratan